

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.11.2020 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 527 of 2020	MCC Concrete Vs. Northway Spaces Ltd.	Malak Manish Bhatt	Manu Aggarwal
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After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

3.	Comp. App. (AT) No. 102 of 2019 Part Heard	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. With	Sameer Parekh	Yogesh Jagia-R1-10 Sidhartha Barva-R5, R6 & R7
4.	Comp. App. (AT) No. 137 of 2019 Part Heard	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel-R1, R32, R33 & R34 Sidhartha Barua-R5, R6 Adity Gupta-R15, R16 & R17

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**